



**The Mysore State Legislature Proceedings (Protection of Publication) Act,  
1968**

Act 20 of 1968

**Keyword(s):**  
Newspaper, Protection of Publication

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**THE MYSORE STATE LEGISLATURE PROCEEDINGS  
(PROTECTION OF PUBLICATION) ACT, 1968  
(MYSORE ACT NO. 20 OF 1968)**

*Arrangement of Sections*

**Sections**

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**MYSORE ACT. NO. 20. OF 1968**

*(First Published in the Mysore Gazette, on the Nineteenth day of  
December 1968)*

**THE MYSORE STATE LEGISLATURE PROCEEDINGS (PROTECTION OF  
PUBLICATION) ACT, 1968.**

*(Received the assent of the President on the third day of December 1968).*

**An Act to protect the publication of reports of proceedings of the  
Mysore State Legislature.**

WHEREAS it is expedient to protect the publication of reports of proceedings  
of the Mysore State Legislature;

BE it enacted by the Mysore State Legislature in the Nineteenth Year of the  
Republic of India as follows:-

**1. Short title and extent.-** (1) This Act may be called the Mysore State  
Legislature Proceedings (Protection of Publication) Act, 1968.

(2) It extends to the whole of the State of Mysore.

**2. Definition.-** In this Act, "newspaper" means any printed periodical  
work containing public news or comments on public news; and includes a news-ageucy  
supplying material for publication in a newspaper.

**3. Publication of reports of Mysore State Legislature proceedings  
Privileged.-** (1) Save as otherwise provided in sub-section (2), no person shall be  
liable to any proceedings, civil, or criminal, in any court in respect of the publication  
in a newspaper of a substantially true report of any proceedings of either House of  
the Mysore State Legislature, unless the publication is proved to have been made  
with malice.

(2) Nothing in sub-section (1) shall be construed as protecting the  
publication of any matter, the publication of which is not for the public good.

**4. Act also to apply to Mysore State Legislature proceedings  
broadcast by wireless telegraphy.-** This Act shall apply in relation to reports or  
matters broadcast by means of wireless telegraphy as part of any programme or  
service provide by means of a broadcasting station situated within the State of  
Mysore as it applies in relation to reports or matters published in a newspaper.